

IN THE HIGH COURT OF BOMBAY AT GOA**LD-VC-CRI-18-2020****IN****Criminal Writ Petition No.67 of 2020**

Mrs. Sangeeta Babu Mote

... Petitioner

Versus

State of Goa & Ors.

... Respondents

Shri S. Redkar holding for Shri D. Gaonkar, Advocate for the Respondent No.3.

Coram:- DAMA SESHADRI NAIDU, J.**Date:- 23rd September 2020****P.C. :**

The counsel for the third respondent is said to have some personal difficulty. He seeks time.

2. Post the matter on 01.10.2020.

DAMA SESHADRI NAIDU, J.

NH